policy framework and providing institutional and technological support for rapid fibre growth in the country.

Non availability of cotton despite bumper crop

1694. SHRI GOVINDRAO ADIK: SHRI SANJAY RAUT:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that Textile Industry is not getting adequate cotton for its consumption despite the projection of a bumper crop of 325 lakh bales in the cotton season 2010-11;
 - (b) what are the reasons for the sudden increase in cotton prices; and
- (c) what measures Government proposes to take to stabilize cotton prices, without harming the interests of growers?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) No, Sir.

- (b) Cotton prices rose in accordance with market fundamentals.
- (c) To stabilize cotton prices without harming the interest of the growers, Government has put in place a cotton security policy comprising of the following measures in the cotton season 2010-11:—
 - (i) Registration of cotton export contracts would commerce from October 1, 2010.
 - (ii) Actual exports would commence from November 1, 2010-11
 - (iii) The exportable surplus is identified as 55 lakh bales.
 - (iv) There would be no registration after the exportable surplus is registered.

Need to speed up disbursement of subsidy under TUFS

1695. SHRI SANJAY RAUT: SHRI GOVINDRAO ADIK:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is committed to give interest subsidy under the Technology Upgradation Fund Scheme for the Textile Industry;
 - (b) if so, the amount of subsidy disbursed so far;
- (c) whether it is a fact that subsidy disbursement is taking unduly long which is harming the beneficiaries; and
 - (d) what steps Government proposes to take to speed up disbursement?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir.